

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO. 604

TO BE ANSWERED ON WEDNESDAY, THE 06.02.2019

Women Judges in High Courts

604. SHRI GEORGE BAKER:
SHRI ANIL SHIROLE:
SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) the details of the number of high courts across the country, State/UT-wise;
- (b) the details of the sanctioned strength of women judges in these high courts across the country;
- (c) the details of the number of women judges working in these courts, at present, across the country, State/UT-wise including in West Bengal;
- (d) whether the strength of women Judges is not upto the sanctioned strength and if so, the reasons therefor; and
- (e) the steps taken/being taken by the Government to increase their strength in these courts?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P. CHAUDHARY)**

(a) to (e): Statement showing details of High Courts alongwith sanctioned strength of Judges and number of women Judges working is annexed.

Appointment of Judges of the High Court is made under Article 217 and 224 of the Constitution of India. These Articles do not provide for reservation for any caste or class of person including women. However, the Government has been requesting the Chief Justices of the High Courts that while sending proposals for appointment of Judges, due consideration be given to suitable candidates belonging to Scheduled Castes, Scheduled Tribes, Other Backward Classes, Minorities and Women.

Annexure

Statement referred to in reply to Parts (a) to (e) of Lok Sabha Unstarred Question No. 604 for 06.02.2019 regarding Women Judges in High Courts.

(As on 31.01.2019)

| Sl. No. | Name of the High Courts | Sanctioned Strength of Judges | Number of Women Judges working |
|---------|-------------------------|-------------------------------|--------------------------------|
| 1 | Allahabad | 160 | 07 |
| 2 | Andhra Pradesh | 37 | 03 |
| 3 | Bombay | 94 | 09 |
| 4 | Calcutta | 72 | 07 |
| 5 | Chhattisgarh | 22 | 02 |
| 6 | Delhi | 60 | 07 |
| 7 | Gauhati | 24 | 01 |
| 8 | Gujarat | 52 | 03 |
| 9 | Himachal Pradesh | 13 | 00 |
| 10 | Jammu & Kashmir | 17 | 02 |
| 11 | Jharkhand | 25 | 01 |
| 12 | Karnataka | 62 | 03 |
| 13 | Kerala | 47 | 05 |
| 14 | Madhya Pradesh | 53 | 03 |
| 15 | Madras | 75 | 11 |
| 16 | Manipur | 05 | 00 |
| 17 | Meghalaya | 04 | 00 |
| 18 | Orissa | 27 | 01 |
| 19 | Patna | 53 | 02 |
| 20 | Punjab & Haryana | 85 | 07 |
| 21 | Rajasthan | 50 | 01 |
| 22 | Sikkim | 03 | 01 |
| 23 | Telangana | 24 | 00 |
| 24 | Tripura | 04 | 00 |
| 25 | Uttarakhand | 11 | 00 |